

10. Coverage for road tax and registration charges in case of total loss of the vehicle for Standalone Private Car OD

UIN: IRDAN123RP0002V01201920/A0010V01201920

In consideration of payment of addition premium for this benefit on the insured value, insured will be eligible for reimbursement of amount paid towards road tax and registration charges of the insured vehicle in the event of a total loss of any nature.

This benefit will be subject to the following terms:

- Various documentary proof of payment of charges has to be produced.
- No resale of vehicle should have happened.

Maximum liability of the company will be in proportionate to the period for which charges have been paid to the residual period.

Subject otherwise to the terms, exceptions, conditions and limitations of the policy.